

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/34 /2015

Date: 07.05.2015

Following Judicial Officers are hereby directed to perform the task under supervision of Nodal Officer of the West Zone Conference during the period from 14.05.2015 to 17.05.2015 and to attend the meeting under the chairmanship of Hon'ble Mr. Justice Govind Mathur as per his Lordship's direction and to report before Nodal Officer, WZRJC-2015, Registrar (Admn.) RHC, Jodhpur at 1.30 PM sharp on 13.5.2015 and also as & when directed by the Nodal Officer with the condition that there should be minimum dislocation of judicial work. :-

S.NO.	NAME OF JUDICIAL OFFICER Sarva Shri/Smt./Ms./Dr.	POST HELD
1.	MADHUSUDAN SHARMA	ADJ NO.1, JODHPUR METROPOLITAN.
2.	MADHUSUDAN MISHRA	SENIOR CIVIL JUDGE-CUM-CMM, JODHPUR METROPOLITAN.
3.	SHIV KUMAR-I	ADDL. SENIOR CIVIL JUDGE-CUM- ACMM NO.4, JODHPUR METROPOLITAN.
4.	DEV KUMAR KHATRI	ACMM, RENT TRIBUNAL, JODHPUR
5.	PAWAN KUMR AGARWAL	ADDL. SENIOR CIVIL JUDGE-CUM- ACMM NO.1, JODHPUR METROPOLITAN.
6.	VISHAL BHARGAVA	ACJM, RAILWAYS, JODHPUR METROPOLITAN
7.	DHEERAJ SHARMA (Promoted as ACJM posting awaited)	THE THEN CJ & METROPOLITAN MOBILE MAGISTRATE, JODHPUR METROPOLITAN(Under Transfer).
8.	RIDDHIMA SHARMA	ADDL. SENIOR CIVIL JUDGE-CUM- ACMM NO.6, JODHPUR METROPOLITAN.
9.	MOHD. ASIF ANSARI	MOBILE MAGISTRATE, JODHPUR METROPOLITAN.

BY ORDER


REGISTRAR GENERAL

No.Estt.RJS(Misc.)18/2015/7562

Date : 07.05.2015

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.

3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/OSD(F&I)Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to arrange to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The concerned District & Sessions Judges.
11. The Nodal Officer, WZRJC-2015, the Registrar (Admn.), RHC, Jodhpur in reference to his letter 2567, dated 05.05.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur, C-7, Near J.N.V.U. Dispensary, Residency Road, Jodhpur.
13. Concerned Officers/Courts/Treasury Officer.
14. P.S. to All Hon'ble Judges at Jodhpur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell.
RJS Leave/Jr.Actt./Building Cell.


REGISTRAR GENERAL